

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR,**  
**TRIPURA, MIZORAM AND ARUNACHAL PRADESH)**

**NOTIFICATION**

Dated Guwahati, the 1<sup>st</sup> April, 2011

No.HC.XI-09/09/129/RC # # The Gauhati High Court has been pleased to amend The Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967 as under:

1. (i) *These Rules may be called the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) (Amendment) Rules, 2011.*
- (ii) *These Rules shall come into force on the date of its Notification in the Official Gazette.*
- (2) After sub-rule 5 of Rule 7, the following new sub-rule shall be inserted as sub-rule 6: -

*“6. (i) The post of Director in the Law Research Institute of the Gauhati High Court as mentioned in Schedule-C shall be filled up by direct recruitment from suitable candidates having qualification of (a) at least first class Master’s Degree in Sociology/Social Anthropology/Political Science/History (ancient), and (b) a degree in Law and (c) at least 5 years’ experience in research work. Hon’ble Chief Justice may relax, any of the aforesaid requirements, in a special case.*

*(ii) Posts mentioned in Serial numbers 2 to 9 in the Schedule-I(C) shall be filled in the same manner with that of equivalent posts of the schedule-I of these Rules.*

*Provided that the posts mentioned in this schedule shall be treated as a separate and distinct cadre and the posting, transfer and promotion shall be restricted to the posts within that cadre mentioned in Schedule -I (C).”*

- (3) After Schedule I (B), a new schedule being Schedule I (C) shall be inserted as follows:

**SCHEDULE-I(C)**

**PAY AND CADRE OF THE GAUHATI HIGH COURT LAW RESEARCH INSTITUTE SERVICE AND POSTS**

Sl. No.	Category of post	Title and service	No. of post sanctioned	Scale of pay
1.	Director	Class-I (Gazetted)	01	Rs. 12400-40000 with G.P. 6400
2.	Research Officer	Class-III (B) (Gazetted)	01	Rs. 12400-40000 with G.P. 5900
3.	Stenographer	Class-III (B) (Gazetted)	01	Rs. 12400-40000

	Grade-I			with G.P. 5900
4.	Superintendent	Class-II (C) (Gazetted)	01	Rs. 8000-35000 with G.P. 4900
5.	Senior Administrative Assistant	Class-III (A)	01	Rs. 8000-35000 with G.P. 4300
6.	Junior Administrative Assistant	Class-III (A)	01	Rs. 5200-20200 with G.P. 2500
7.	Record Arranger	Class-III (C)	01	Rs. 5200-20200 with G.P. 2000
8.	Barkandaz (Driver)	Class-IV	01	Rs. 5200-20200 with G.P. 1900
9.	Duftry	Class-IV	01	Rs. 4560-15000 with G.P. 1600

By Order  
Sd/- P.K. Saikia  
**REGISTRAR GENERAL**

Memo No.HC.XI-09/09/130-205/RC dated 01.04.2011

Copy to: -

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Registrar (Admn.), Gauhati High Court, Guwahati.
3. The Registrar (Vigilance), Gauhati High Court, Guwahati.
4. The Registrar (Judicial), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, \_\_\_\_\_ Bench, \_\_\_\_\_.
6. The Director, Law Research Institute, Gauhati High Court, Guwahati.
7. The Joint Registrar (Admn.), Gauhati High Court, Guwahati.
8. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
10. The Deputy Registrar (Judl.-II)-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidam, Guwahati-21.  
*He is requested to publish the notification in the next issue of the Assam Gazette and send at least 10 copies of the same after publication to the undersigned.*
12. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The Systems Analyst, Gauhati High Court, Guwahati.  
*He is requested to upload the notification in the official website of the High Court.*
16. The P.S. to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court.
17. The Superintendent (\_\_\_\_\_), Gauhati High Court, Guwahati.

*P.K. Saikia*  
19/4/11  
**REGISTRAR GENERAL**